

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH,  
J\_O\_D\_H\_P\_U\_R.

Date of Order : 22.6.2000.

O.A. NO. 380/1997

Banshidhar, aged 49 years, S/O Sardar Singh ji, by caste Gurjar, resident of Quarter No.1, Income Tax Colony, Polo II, Jodhpur. At present working as Addl. Commissioner, Income Tax Range-2, Jodhpur.

... Applicant

vs

1. Union of India, through the Secretary, Ministry of Finance, Department of Revenue, Government of India, New Delhi.
2. The Chairman, Central Board of Direct Taxes, New Delhi.

... Respondents

Mr. N.K. Khandelwal, Adv., brief holder for  
Mr. M.S. Singhvi, Counsel for the Applicant.

Mr. U.S. Bhargava, Counsel for the Respondents.

O.A. No.62/1999

Banshidhar, aged 50 years, S/O Sardar Singh ji, by caste Gurjar, resident of Quarter No.1, Income Tax Colony, Polo II, Jodhpur at present posted as Additional Commissioner of Income Tax, Udaipur.

... Applicant

vs

1. Union of India, through the Secretary, Ministry of Finance, Department of Revenue, Government of India, New Delhi.
2. The Chairman, Central Board of Direct Taxes, New Delhi.

... Respondents

Mr. M.S. Singhvi, Counsel for the Applicant.

Mr. U.S. Bhargava, Counsel for the Respondents.

Copy of

...

Contd...2

**CORAM:**

Hon'ble Mr. Justice B.S. Raikote, Vice Chairman

Hon'ble Mr. Gopal Singh, Administrative Member

O R D E R

(PER HON'BLE MR. GOPAL SINGH)

Applicant, Banshi Dhar has filed these two applications under Section 19 of the Administrative Tribunals Act, 1985, challenging his supersession for ad hoc promotion to the post of Commissioner of Income Tax ( CIT for short ) ( OA No.38097 ) and for regular promotion as CIT ( OA No.62/99 ) .

2. This controversy has come up before us in in OA No.159,  
-Miss Santosh Sharma Vs Union of India & Ors., which has sepa-  
rately been disposed of today.

3. For detailed reasons recorded in our order in  
O.A. No.159/99, both these applications are dismissed with  
no order as to costs.



( GOPAL SINGH )  
Adm. Member

( B.S. RAIKOTE )  
Vice Chairman

( GOPAL SINGH )  
Adm. Member

卷之三

九

P/C  
Cn/  
26/1

Rec'd  
28/1